

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Jejani Pulp and Paper Mills Private Limited Date of Commencement of Liquidation: 18-10-2019; List of Stakeholders as on Date: 30-11-2019; Name of IP: Mr. Prasad Kamalakar Dharap; Process Number: 1; Last 5 digit of registration number: 11228

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	6660304	1	6660304	0	0	0	NA
2	Liquidation costs incurred till date	1	287051	1	287051	0	0	0	NA
3	Secured financial creditors	1	151071356	1	151071356	0	0	0	Annexure 3
4	Unsecured financial creditors	13	33728991	13	31488793	0	2240198	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	22	67655390	21	40219608	22374028	0	50716	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		38	259403092	37	229727112	22374028	2240198	50716	